

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.307/TT/2013

Date: 25.8.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff for Asset-I 765/400 kV 3*500MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, Asset-II 765/400 kV 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and Asset-III 765 kV S/C Champa Pooling Station -Dharamjaygarh S/s T/L & Bays at Dharmjaygarh S/s only under Establishment of Pooling station at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhatisgarh (Set B/WR1-IPPB) in Western Region for tariff block 2009-14.

Sir,

I am directed to refer to the Commission's letter dated 19.2.2015 in the above said petition (copy enclosed), and to say that the information sought therein has still not been filed. It is requested that the same may kindly be furnished immediately, and not later than 11.9.2015, failing to which the petition will be put up before the Commission for taking further view on the matter on the basis of available information.

Yours faithfully,

Sd/-
(Dr. P.K Sinha)
Assistant Chief (Legal)